



Interconnection TRAI <interconnection.trai@gmail.com>

Rehardoing IUC review

1 message

Saptarshi Rath <saptarshi.rath@gmail.com>

Sat, Nov 2, 2019 at 11:00 AM

To: interconnection.trai@gmail.com

Cc: pkmishra.pmo@gov.in, connect@mygov.nic.in, moc-office@gov.in, mcitoffice@gov.in

To

Mr. R.S. Sharma, Chairman,
Telecom Regulatory Authority of India
Mahanagar Doorsanchar Bhawan,
Jawaharlal Nehru Marg (Old [Minto Road](#)),
[New Delhi- 110 002](#)

Sir,

A regulator like TRAI after setting a roadmap with time bound goal for phasing out an antiquated levy decides to can never go back on its decision. It was indeed one of the saddest day for India's telecom sector when the sector regulator decided to review the continuation of IUC beyond its predetermined expiry date of 1st January 2020.

The continuation of IUC means that principle of welfare of consumers will be thrown out of the window. Ultimately it is the consumer who will end up paying this extortionate charge, even if he is using date based voice calls which don't have a termination cost. We are already suffering enough due to sharp increase in TV subscription rates earlier.

In view of above, TRAI needs to stick to its decision of the phasing out of this archaic levy two years ago.

Looking forward to a positive decision.

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Thanks & Regards
Saptarshi Rath
8001039219

CC to:

1. Shri Ravi Shankar Prasad
Hon'ble Minister, Ministry of Communications & IT
Department of Telecommunications, Sanchar Bhawan, Ashoka Road
New Delhi-11000,
2. Shri P K Mishra, Principal Secretary to the Prime Minister
Government of India, South Block, (Rajpath), [Raisina Hills, New Delhi-110011,](#)